

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.106/(MAH)/2013
CA No.

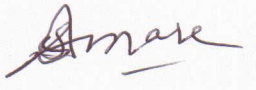
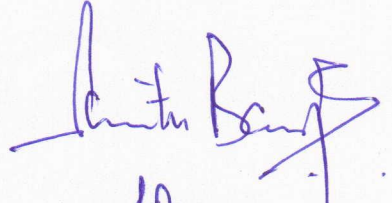
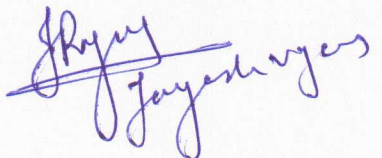
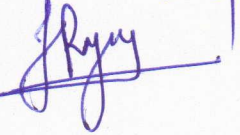
CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 23.09.2016

NAME OF THE PARTIES: Shri Asher K. Melamed
V/s.
M/s. Touranto Company (I) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|---|--|---|
| ① | S. Y. Amare | Advocate for Petitioner |  |
| ② | Mr. Soumitra Banerjee Respondent | Director Touranto Co (I) Pvt. Ltd. |  |
| ③ |  | Advocate for the Respondents |  |

Order

C.P. No. 106/397-398/CLB/MAH/2013

1. From the side of the Respondent it is stated that the Advocate is not available.

Hence, seeking adjournment.

2. As per the convenience of both the sides next date for final hearing is ^{26.10.2016 MKS} ~~28.11.2016~~.

3. Date is duly communicated to both the sides.

Dated: 23.09.2016

Sd/-

Shri M.K. Shrawat
Member (Judicial)